COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 29 OF 2018 & IA NO. 276 of 2018

Dated: 02nd April 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Godawari Green Energy Limited Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Mr. Vishvendra Tomar

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Ms. Poorva Saigal Mr. Shubham Arya Ms. Anushree Bardhan Mr. Pulkit Agrwal for R-2

Mr. Rajiv Srivastava Ms. Garima Srivastava

Ms. Gargi Srivastava for R-13

<u>ORDER</u>

Learned counsel appearing for the Appellant submitted that needful will be done in the course of the day.

Submission made by the learned counsel appearing for the Appellant is placed on record.

If needful will be done in the course of the day, post this matter on 04.04.2018.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

Bn/pr